

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 762
ANSWERED ON 20TH JULY, 2017

E-RICKSHAW

762. SHRIMATI VANAROJA R.:
SHRI B. SENGUTTUVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is considering to replace 7.5 crore paddle rickshaws with e-rickshaws by 2020 and to make India a 100 per cent electric vehicle nation by 2030, if so, the details thereof?
- (b) whether the Government has any proposal to test trials of electric vehicles in the country and provide the infrastructural facilities for electric vehicles in coordination with the manufacturers of e-vehicles, if so, the details thereof; and
- (c) the steps taken by the Government to popularize electric vehicles?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) No, Madam. No such proposal is under consideration in this Ministry.
- (b) No, Madam. No such proposal for test trials of electric vehicle is under consideration
- (c) Government of India has notified FAME India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] for implementation with effect from 1st April 2015 with the objective to support hybrid/electric vehicles market development and manufacturing eco-system. The scheme has four focus areas i.e, Technology Development, Demand Creation, Pilot Projects and Charging infrastructure. Ministry of Road Transport and Highways has notified two notifications i.e, GSR 364(E) dated 28th May, 2014 for retro fitment of hybrid electric system kit to in-use vehicles and S.O. 1013(E) dated 15th April, 2015 which specifies the type approval procedure of electric hybrid vehicles. GSR 629(E) dated 24th June, 2016 has been notified for retro-fitment of hybrid electric vehicle.

In order to facilitate plying of e-Rickshaw, the Central Government also amended sub-section (1) of Section 7 of the Motor Vehicles Act, 1988 which have given relaxation to e-Rickshaw and e-Cart drivers. In addition, e-rickshaws are exempted from permit vide notification S.O. 2812(E) dated 30.08.2016.
